

**SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF VAST INDUSTRIES PVT LTD PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of the corporate debtor	VAST INDUSTRIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02-05-2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate identity number / limited liability identification number of corporate debtor	U74999MH2012PTC230526
5.	Address of the registered office and principal office (if any) of corporate debtor	B-821, Pranik Chamber, Saki Vihar Road, Sakinaka, Andheri (East) Mumbai - 400072, Maharashtra, IN
6.	Date of closure of insolvency resolution process	15.12.2020
7.	Liquidation commencement date of corporate debtor	15.12.2020
8.	Name and registration number of the insolvency professional acting as liquidator	NAME: Kanekal Chandrasekhar. Reg.No. IBBI/IPA-002/IP-N00642/2018-19/11964
9.	Address and E-mail of the Liquidator, as Registered with the Board	ADDRESS : No 6, 'Shree' 9th Cross, Bhuvaneshwari Nagar, Hebbalkempapura, H.A.Farm Post, BENGALURU - 560024 (KARNATAKA) EMAIL: Kanekal.chandru@gmail.com PHONE: +91 7899802070 (M)
10.	Address and E-mail to be used for Correspondence with the Liquidator	ADDRESS: No 6, 'Shree' 9th Cross, Bhuvaneshwari Nagar, Hebbalkempapura, H.A.Farm Post, BENGALURU-560024 (KARNATAKA) EMAIL: Kanekal.chandru@gmail.com PHONE: +91 7899802070 (M)
11.	LAST DATE FOR SUBMISSION OF CLAIMS	14.01.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, MUMBAI BENCH III has ordered the commencement of liquidation of the **VAST INDUSTRIES PRIVATE LIMITED** on 15th December 2020.

The stakeholders of VAST INDUSTRIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 14th January 2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

KANEKAL CHANDRASEKHAR.

LIQUIDATOR FOR **VAST INDUSTRIES PRIVATE LIMITED**

Date: 17-12-2020

Place: Bengaluru

